## COURT-I

## IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

## **APPEAL NO. 61 OF 2017**

Dated: 20<sup>th</sup> November, 2018

Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson

Hon'ble Mr. S. D. Dubey, Technical Member

In the matter of:

M/s Mahabir Jute Mills Ltd. .... Appellant(s)

Versus

Uttar Pradesh Electricity Regulatory Commission & Ors. .... Respondent(s)

Counsel for the Appellant(s) : Ms. Pyoli

Counsel for the Respondent(s) : Mr. C. K. Rai

Mr. Sachin Dubey for R-1

Mr. Rajiv Srivastava Ms. Gargi Srivastava

Ms. Garima Srivastava for R-2 to 4

## **ORDER**

As agreed by learned counsel for the parties, list the matter for hearing on <u>7-2-2019.</u>

(S. D. Dubey)
Technical Member

(Justice Manjula Chellur)
Chairperson

tpd/js